

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH: MUMBAI

ORIGINAL APPLICATION NO. 486 OF 2000

Date of Decision: 21.6.2001

Shri Keshav Pandharinath Shinde

Applicant(s)

Shri C.G. Patil

Advocate for Applicant

Versus

Union of India

.. Respondents

Shri V.S. Masurkar

Advocate for Respondents

CORAM

HON'BLE SHRI JUSTICE ASHOK AGARWAL .. CHAIRMAN

HON'BLE SMT. SHANTA SHAstry .. MEMBER (A)

(1) To be referred to the Reporter or not?

(2) Whether it needs to be circulated to other Benches of the Tribunal? *X*

(3) Library ✓

Shanta S.
(SMT. SHANTA SHAstry)
MEMBER (A)

Gaja

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH: :MUMBAI

ORIGINAL APPLICATION NO. 486 OF 2000

THURSDAY, THE 21ST DAY OF JUNE 2001

CORAM

HON'BLE SHRI JUSTICE ASHOK AGARWAL. CHAIRMAN
HON'BLE SMT. SHANTA SHAstry. MEMBER (A)

Shri Keshav Pandharinath Shinde,
Aged about 32 years, Occ. Nil,
Resident of At & Post Ganaore, Tal. Akola
Via Sangamner, Dist. Ahmednagar. Applicant

By Advocate Shri C.G. Patil

Versus

The Union of India, through
The Postmaster General,
General Post Office,
Fort, Mumbai-400 001. Respondent

By counsel Shri V.S. Masurkar.

O R D E R (ORAL)

Hon'ble Smt. Shanta Shastry. Member (A)

The applicant was engaged in the post of Extra
Departmental Delivery Agent (EDDA for short) Ganore on
temporary basis as a stop gap arrangement
with effect from 2.1.98. He continued till 2.3.98.
Thereafter he was given a break and was re appointed on
27.2.99. Again on 21.3.2000 according to the applicant,
he was orally informed not to report for duty. There is
no record for this. Applicant is aggrieved that his
service has been disengaged. Further, the applicant

has come to know that one Smt. Seema Dinkar Borade has been appointed as EDDA, Ganote.

2. We see from the reply of the respondents that those who were selected as EDDA after regular selection had been found surplus at some other places and had therefore, had to be adjusted against vacant posts and therefore, the applicant had to be disengaged. The applicant's appointment as EDDA was not in pursuance of any regular selection held for the post of EDDA. As such the applicant has no case. The OA is dismissed at the admission stage. Similarly the MP for impleading Smt. Seema Dinkar Borade and the Postal Inspector, Sangamner Sub-division, Sangamner as respondents is also dismissed. No costs.

Shanta
(SMT. SHANTA SHAstry)
MEMBER (A)

ASHOK AGARWAL
(ASHOK AGARWAL)
CHAIRMAN

Gaja